

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.428
Appeal No 25/252/ND/2021

IN THE MATTER OF:

TeeGee Management Services Pvt Ltd	...	Appellant
Versus		
ROC	...	Respondent

Under Section 252

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Adv. Himanshu Sharma
For the Respondent :
For the RoC : Adv. Aakash Sharma
For the I.T Department : Adv. Gaurav Gupta, SSC, Adv. Shivendra Singh, JSC,
Yojit Pareek, JSC, Namit Gupta

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Appellant. List the matter on **06.08.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)